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facts except the allegation relating to the claim on account of Leave Travel Concession made by Central Manager (Fin. & Accts.). M/'s. Paradeep Posphates Ltd. has reported that the services of the General Manager (Fin. & Accts.) were terminated with effect from 28-7-88 as the post held by him was found to be redun dant. The General Manager (Fin. & Accts.) has, howverer, filed a writ petition in the High Court against the decision of the Management, which is yet to be decided. As regards the allegation regarding purchase of HDPE bags, no malafides against anyone have been established. However, this matter is also being looked into by the CBI and further action could be taken on receipt of their findings".

The position is being ascertained from CBI on the casee pertaining to PPL being enquired into by them. Regarding shifting of the corporate office, abolition of contract system and negotiations with the Union for wage revision, referred to in the aforementioned reminder of the MPs, it may bfc stated that:

- (i) It has already been agreed to shift the corporate office to Bhubaneswar and PPL have already initiated action;
- (ii) Contract system is inescapable for certain type-, of jobs. However, the contract system has to be kept to the minimum; and
- (iii) Now that the strike has been withdrawn, it is hoped that it would be possible to commence the wage negotiations sojon.

Appointment of Chairman of Paradeep Phosphate limited

1912. SHRI PRAVAT KUMAR SAMANTARAY

> SHRI SARADA MOHANTY:

Will the Minister of AGRI-

CULTURE be pleased to state:

- (a) whether it is fact that there is no Chairman in the Board of Management of Paradeep Phosphate Ltd; and
- (b) if so, by when a Chairman is going to be appointed by Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE ^SHRI DEVI LAL) : (a) Yes, Sir.

(b) The proposal is under active consideration of the Government.

Halting of New Delhi-Puri Express and Neelanchal Express at unscheduled Stops

1913. SHRI PRAVAT KUMAR SAMANTARAY:

SHRI SARADA MOHANTY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that New Delhi-Puri Express and Neelanchal Express are halting in innumerable stations which are not scheduled ones resulting in its running about 4/5 hours late almost every day; and
- (b) if so, what steps are being taken/proposed to be taken to ensure the running of the trains in time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH):

- (a) During April '90 the train reached Puri late on 15 days mainly on account of alarm chain pulling and other unforeseen factors like accidents and equipment failures etc. Extent of late arrival averaged 2/3 hrs.
- (b) Regular monitoring and in, tensive chasing.